

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Special Bench (Video Conference)**

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)  
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 02.12.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>Company Petition IB/136/2022</b>
<b>NAME OF THE COMPANY</b>	<b>Turbo Megha Airways Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Air Works India (Engineering) Pvt Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Turbo Megha Airways Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

Mr. S. Rajagopalan, Learned Counsel for the Operational Creditor and Mr. Sridhar, Learned Counsel for the Corporate Debtor appeared.

Pleadings completed. For hearing.

The matter is adjourned to 23.12.2022.

Sd/-  
**MEMBER TECHNICAL**

Sd/-  
**MEMBER JUDICIAL**